

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

**CAUSE LIST OF
PRONUCEMENTS
FOR 12th February 2026 (THURSDAY)
COURT ROOM NO.1 TIME: 10.30AM**

**Before Shri S Rifaur Rahman, Hon'ble Accountant Member
&
Shri Anubhav Sharma, Hon'ble Judicial Member**

Sr. No.	ITA	Assessee	Bench	Author	Date of Hearing
1-2	ITA No.319-320/Del/2025	REC Ltd. Vs. ACIT	B	AM	20.11.2025
3-4	ITA No.577-578/Del/2025	JCIT Vs. Rural Electrification Corporation Ltd.	B	AM	20.11.2025
5-6	ITA No. 609 & 579/Del/2025	JCIT Vs. Rural Electrification Corporation Ltd.	B	AM	20.11.2025

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**Before Shri S Rifaur Rahman, Hon'ble Accountant Member
&
Shri Vimal Kumar, Hon'ble Judicial Member**

Sr. No.	ITA	Assessee	Bench	Author	Date of Hearing
1-2	ITA No.5164-5165/Del/2025	Sree Narayana Guru Cooperative Vs. ITO	E	AM	20.12.2025
3	ITA No.5454/Del/2025	Ferranza Electric Vehicle Pvt. Ltd. Vs DCIT	F	AM	19.01.2026
5	ITA No.5252/Del/2025	Marche Retail Pvt. Ltd. Vs. ACIT	E	AM	23.12.2025
6-7	ITA No. 3519 & 3520/Del/2025	DCIT Vs. Shri Irfan	E	AM	23.12.2025
8	ITA No.5496/Del/2025	Sanjeev Aggarwal Vs. ITO	F	AM	28.01.2026
9	ITA No.3665/Del/2025	ACIT Vs. Eberspaecher Suetrak Bus Climate Control	F	AM	19.01.2026
10	ITA No.5499/Del/2025	Rakesh Vs. ITO	F	AM	28.01.2026
10	ITA Nos. 3801-	Alankit Insurance Vs.	F	AM	05.01.2026

11	3808/Del/2025	DCIT	Alukit		
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**CAUSE LIST OF
PRONOUNCEMENTS
FOR 12th February 2026 (THURSDAY)
COURT ROOM NO.1 TIME: 10.30AM**

**Before Shri S Rifaur Rahman, Hon'ble Accountant Member
&
Shri Raj Kumar Chauhan, Hon'ble Judicial Member**

Sr. No.	ITA	Assessee	Bench	Author	Date of Hearing
1	ITA 5118/Del/2025	Peritus Exim Pvt. Ltd. Vs. DCIT	E	AM	11.12.2025
2	ITA 5124/Del/2025	Rohit Manchanda Vs. ITO	E	AM	11.12.2025
3	ITA 3449/Del/2025	Zeta Buildtech Pvt. Ltd. Vs. DCIT	E	AM	09.12.2025
4	ITA 3570/Del/2025	Studds Accessories Ltd. Vs. PCIT	E	AM	09.12.2025
5	ITA 3588/Del/2025	Krishan Lal Bishnoi Vs. Commissioner of Income Tax	E	AM	10.12.2025

Assistant Registrar

Atali
11/2/26